

**NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH**

Faridkot House
Copernicus Marg,
New Delhi-110001

No. : NGT(PB)/Judicial/05/2020/ 728

Dated : 27.04.2022

NOTICE

It is hereby notified for information of all concerned that with a view to clear the backlog of the old pending cases instituted upto 31.12.2017 in the respective Zonal Benches, in partial modification of the directions issued vide Notices dated 06.09.2021 and 11.04.2022, the Competent Authority has been pleased to issue direction for constituting Special Bench for hearing such matters through Hybrid Option till further orders, as per schedule given below :

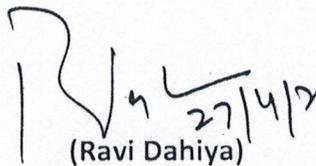
NAME OF THE BENCH	DAYS ON WHICH THE MATTERS ARE TO BE LISTED
Eastern Zonal Bench, Kolkata	Every working Monday or any other day as decided by the Competent Authority.
Western Zonal Bench, Pune	Every working Tuesday & Wednesday or any other day as decided by the Competent Authority.
Southern Zonal Bench, Chennai	Every working Thursday & Friday or any other day as decided by the Competent Authority.

The matters of the Principal Bench and the matters of the respective Bench will continue to be heard on the said days after the hearing of matters fixed for hearing before the Special Bench in the respective Zonal Bench is concluded, unless otherwise directed. However, the practice of listing the matters of the concerned Zonal Benches before Special Bench on every working Monday once in a month in terms of Notice dated 06.09.2021, shall be discontinued.

The Cause List will indicate that in Part-I of the List, the matters to be listed before Special Bench and in Part-II List, the matters before the Zonal Bench after the hearing of the matters of Special Bench. The matters before Special Bench will be heard at 10.30 AM onwards. The hearing of the matters of Part-II shall commence after the conclusion of the hearing of the matters of Part-I (tentatively 12.00 noon onwards). **No request for adjournment will be entertained.** However, in special circumstances, adjournment may be granted for a period not beyond one week before listing.

The Special Bench will start functioning w.e.f. 02.05.2022 as per the above proposed schedule.

This issues with the approval of the Competent Authority.


(Ravi Dahiya)
Deputy Registrar

Copy for information to :

1. PPS to Hon'ble Chairperson
2. PA to all Hon'ble Judicial and Hon'ble Expert Members
3. PA to Registrar General
4. The Secretary, Ministry of Environment, Forest and Climate Change, New Delhi
5. Ld. Registrars (all Zonal Benches)
6. PA to Dy. Registrar & Assistant Registrar (PB)
7. NGT Website
8. Guard File